

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.300
TO BE ANSWERED ON 1ST DECEMBER, 2015**

CURTAILING USE OF ANTIBIOTICS IN LIVESTOCK FARMING

300. SHRI SUKHENDU SEKHAR ROY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government is aware of a study of American researchers' report published in 'Proceedings of the National Academy of Sciences' which predicts India will be fourth largest consumer of antibiotic laced chicken by 2030;
- (b) if so, what steps Government has initiated to curtail use of antibiotics for subtherapeutic purpose in livestock farming; and
- (c) if so, the details of remedial measures adopted so far?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a): The Government is aware of the findings as reported in the print media.

(b) & (c): Anti-microbial resistance is a major concern and the Government has taken a series of steps to ensure rational use of antibiotics both for human and veterinary use. The Drugs & Cosmetics Rule, 1945 have been amended to regulate manufacture and sale of antibiotics and habit forming drugs with a view to ensure that these are not misused. A new Schedule H1 containing 46 drugs has been added to these rules. These drugs are required to be sold in the country with the following conditions:

- (I) To be labelled with the symbol Rx which shall be in red and conspicuously displayed on the left top corner of the label. It shall also be labelled with the following words in a box with a red border:

“Schedule H1 Drug-Warning:

-It is dangerous to take this preparation except in accordance with the medical advice.

-Not to be sold by retail without the prescription of a Registered Medical Practitioner.”

- (II) The supply of a drug specified in Schedule H1 shall be recorded in a separate register at the time of the supply giving the name and address of the prescriber, the name of the patient, the name of the drug and the quantity supplied and such records shall be maintained for three years and be open for inspection.

Further, the Department of Animal Husbandry, Dairying and Fisheries issued a circular on 03/06/2014 to the Animal Husbandry Departments of all States and Union Territories requesting them to advise the veterinarians, feed manufacturers and the persons involved in treatment of animal to ensure judicious use of antibiotics and hormones and stop their use in animal feed.

The Drugs Controller General (India) has also requested all State/UT Drugs Controllers on 06/06/2014 to advise all Animal Husbandry Departments in their respective States/UTs for compliance of the above referred circular issued by Department of Animal Husbandry, Dairying and Fisheries. DCGI has also issued an advisory to all States/ Union Territories on 12/09/2014 that use of antibiotics and hormones in animal feed be stopped.